

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 503 of 2020

IN THE MATTER OF:

Babumanoharan Jaikumar Christhuran

...Appellant

Versus

Indian Bank & Ors.

...Respondents

Present:

For Appellant: Mr. Aniruddha Deshmukh and Mr. Vikam Vijayraghavan, Advocates.

For Respondents: Mr. Umesh Garg and Mr. Jayesh Dolia, Advocates.

ORDER

(Through Virtual Mode)

15.07.2020: Reply affidavits have not been filed. Learned counsel for the Respondents seek and are allowed a short adjournment of one week to file reply affidavits. Rejoinder, if any, may be filed within one week thereof.

List the appeal 'for admission (after notice)' on **30th July, 2020.**

Interim directions to continue till next date.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

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